

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**STARRED QUESTION NO. †\*118  
TO BE ANSWERED ON 18.12.2018**

**CENTRALLY SPONSORED SCHEMES**

**†\*118. SHRI AJAY NISHAD:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

(a) the details of the Centrally Sponsored Schemes and Welfare Schemes including social security schemes being implemented by the Government for the welfare of the Scheduled Castes and Other Backward Classes in various States including Bihar;

(b) whether the targets and objectives set under these schemes have not been achieved, if so, the details thereof and the reasons therefor along with the details of funds allocated and utilised under each of the said schemes during the last three years, State-wise;

(c) whether Non-Governmental Organisations (NGOs)/Voluntary Organisations (VOs) have also been provided grants to implement centrally sponsored schemes under the Ministry, if so, the details of the funds released and spent by NGOs/VOs during the said period, State-wise;

(d) whether any irregularity in the utilisation of the said funds has come to the notice of the Government, if so, the details thereof and the action taken against the organisations/institutions/people responsible in this regard; and

(e) the steps being taken to monitor the projects approved from Central funds and set up a Central Body in this regard along with the outcome thereof?

**ANSWER**

**MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI THAAWARCHAND GEHLOT)**

(a) to (e): A Statement is laid on the Table of the House.

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**Statement referred to in Reply to Lok Sabha Starred Question No. 118 for 18-12-2018.**

(a): The details of Centrally Sponsored Schemes and Welfare Schemes being implemented by the Ministry of Social Justice & Empowerment for the welfare of Scheduled Castes (SCs) and Other Backward Classes (OBCs) in the country including in Bihar are given at **Annexure-I**.

(b): The target of these schemes are welfare of SCs and OBCs which is a continuous process. The details of funds allocated and utilized during the last three years are at **Annexure-II**.

(c) to (d): Under the Centrally Sponsored Scheme (CSS) of Babu Jagjivan Ram Chhatrawas Yojna, prior to 10-09-2018, funds were released to Non-Governmental Organisations (NGO) for implementing the projects. The scheme guidelines have been revised with effect from 10-09-2018 under which the NGOs are not eligible for Central Assistance under the revised scheme. Grant-in-Aid released to NGOs and amount spent by them under the above scheme during last three years is as follows:

Rs. in lakh

Sl. No.	Name of State/UT	2015-16		2016-17		2017-18	
		Fund Released	Fund Spent	Fund Released	Fund Spent	Fund Released	Fund Spent
1	Assam	84.80	84.80			75.81	75.81
2	Haryana	232.28	232.28	244.17	244.17	404.89	404.89
3	Himachal Pradesh	378.54	378.54	60.00	60.00	-	-
4	Maharashtra	242.99	-	1555.79	-	170.55	-
5	Manipur	144.30	-	271.54	-	272.00	-
6	Orissa	80	80	53.73	53.73	133.73	133.73
7	Punjab	144.87	144.87	90.90	-	-	-
8	Rajasthan	-	-	-	-	126.46	126.46
9	Tripura	100	100	57.50	57.50	157.50	157.50
<b>Total</b>		1407.78	1020.49	2333.63	415.4	1340.94	898.39

No irregularity in utilization of the funds released under the above scheme has come to the notice of this Ministry.

(e): The projects and schemes of the Department are monitored through several mechanisms such as :

- i) The schemes/programmes implemented through NGOs are monitored by respective State Governments/UT Administrations.
- ii) Annual inspection of all institutions is done by the State Governments.
- iii) Mandatory submission of Audited Statement of Accounts and Utilization Certificate duly verified by a Chartered Accountant is required by the grantee organizations.
- iv) Surprise inspection of all NGOs is done by teams of the Central Ministry.
- v) Payment of scholarships are directly made to the Banks/Post Office accounts of the beneficiaries.
- vi) A Steering Committee in the Ministry monitors and reviews regularly, the progress of construction of hostels.
- vii) Fee fixation Committee is in place to regulate the fee claims of the institutions.

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Referred to reply to part (a) to Lok Sabha Starred Question No. 118 for 18-12-2018.

**A. SCHEMES FOR SCHEDULED CASTES**

- 1. PRE-MATRIC SCHOLARSHIPS FOR SC STUDENTS STUDYING IN CLASSES IX & X:** The objectives of the scheme are to support parents of SC children for education of their wards studying in classes IX and X to reduce the incidence of drop-out. Parent/Guardian's income should not exceed Rs. 2.5 lakh per annum.
- 2. POST MATRIC SCHOLARSHIP FOR SCHEDULED CASTE STUDENTS:** This is a centrally sponsored scheme. The objective of the Scheme is to provide financial assistance to scheduled caste students studying at post matriculation or post-secondary stage to enable them to complete their education. Parent/Guardian's income should not exceed Rs. 2.5 lakh per annum.
- 3. BABU JAGJIVAN RAM CHHATRAWAS YOJNA:** The objective of the Scheme is to provide residential accommodation facilities to SC Boys and Girls studying in middle schools, higher secondary schools, colleges and universities.
- 4. NATIONAL FELLOWSHIP FOR SCHEDULED CASTE STUDENTS:** The Central Sector Scheme caters to the requirements of the Scheduled Caste students for pursuing research degree in universities, research institutions and scientific institutions such as M.Phil. and Ph.D. UGC is the nodal agency for implementing the scheme.
- 5. SCHOLARSHIP OF TOP CLASS EDUCATION FOR SC STUDENTS:** The objective of the Scheme is to promote qualitative education amongst SC students, by providing full financial support for pursuing studies beyond 12th class through institutions notified by the Ministry.
- 6. NATIONAL OVERSEAS SCHOLARSHIP :** The Scheme provides for financial assistance to the selected Scheduled Castes, Denotified, Nomadic, Semi-Nomadic Tribes, Landless Agricultural labourers and traditional artisan students for pursuing higher studies for Master level courses and Ph.D programme abroad.
- 7. FREE COACHING FOR SC AND OBC STUDENTS:** The objective of the Scheme is to provide coaching of good quality for economically disadvantaged SC and OBC candidates to enable them to appear in competitive examinations and succeed in obtaining an appropriate job in Public/Private sector.
- 8. ASSISTANCE TO STATE SCHEDULED CASTES DEVELOPMENT CORPORATIONS:** This is a Centrally Sponsored Scheme for participating in the equity share of the State Scheduled Castes Development Corporation (SCDCs) in the ratio of 49:51 (Central: State) was introduced in 1979. The SCDCs finance employment oriented schemes to cover: (i) Agriculture and allied activities including minor irrigation, (ii) Small Scale Industry, (iii) Transport and (iv) Trade and Service Sector.
- 9. SPECIAL CENTRAL ASSISTANCE (SCA) TO SCHEDULED CASTES SUB-PLAN (SCSP):** Special Central Assistance (SCA) to Scheduled Castes Sub Plan (SCSP) is a central sector scheme, started in 1980, under which 100 per cent grant is given to the States/UTs, as an additive to their Scheduled Castes Sub Plan (SCSP). The main objective is to give a thrust to family oriented schemes of economic development of SCs below the poverty line.



**10. CENTRAL ASSISTANCE TO STATES/UTS FOR EFFECTIVE IMPLEMENTATION OF THE PROTECTION OF CIVIL RIGHTS ACT, 1955 AND THE SCHEDULED CASTES AND THE SCHEDULED TRIBES (PREVENTION OF ATROCITIES) ACT, 1989:** For effective implementation of the two Acts, scheme provides Central assistance mainly for strengthening of the enforcement and judicial machinery, relief and rehabilitation of atrocity victims, incentive for inter-caste marriages where one of the spouses is a member of SC and awareness generation. The funding pattern of the scheme is such that over and above the committed liability of respective states, the expenditure shared between the Centre and States in the ratio of 50:50 whereas Union Territories receive 100% central assistance.

**11. PRADHAN MANTRI ADARSH GRAM YOJANA:** The Centrally Sponsored Scheme of 'Pradhan Mantri Adarsh Gram Yojana' (PMAGY) is being implemented for integrated development of villages having more than 50% of Scheduled Castes (SC) population through effective and targeted implementation of existing schemes of Centre and State Governments in a convergent manner.

**12. ASSISTANCE TO VOLUNTARY ORGANIZATION WORKING FOR THE WELFARE OF SCs:** The basic objective/purpose of the scheme of Grant-in-Aid (GIA) to Voluntary Organizations /NSCFDC and NSKDC is to provide financial assistance for undertaking projects for the development of the Scheduled Castes, so as to bring them into the mainstream of development by assisting them in the provision of education, health & skill development.

## **B. SCHEMES FOR WELFARE OF OTHER BACKWARD CLASSES**

**1. PRE-MATRIC SCHOLARSHIP TO THE OBCs:** The aim of this Scheme is to motivate children of OBCs studying at Pre-Matric stage. Scholarships are awarded to students belonging to OBCs whose parents'/ guardian's income from all sources does not exceed Rs. 2,50,000/- per annum. The rates under the scheme are as follows (i) **Day Scholars:** Class I to X Rs. 100/- p.m for 10 months. (ii) **Hostellers:** Class III to X Rs. 500/- p.m. for 10 months.

**2. POST-MATRIC SCHOLARSHIP FOR OBC STUDENTS :** The Scheme is intended to promote higher education by providing financial support to OBC students studying at post-Matric/post-secondary levels leading to their earning Ph.D. degrees. The Scheme is a "Funds-Limited" Scheme. At present, the parental income ceiling for eligibility under the Scheme is Rs. 1.50 lakh per annum.

**3. CONSTRUCTION OF HOSTELS FOR OBC BOYS AND GIRLS:** The Scheme of Construction of Hostels for OBC Boys and Girls has been revised w.e.f. 2017-18. The Scheme aims at providing hostel facilities to students belonging to socially and educationally backward classes, especially from rural areas to enable them to pursue secondary and higher education.

**4. NATIONAL FELLOWSHIP (NF) FOR OBC STUDENTS:** The scheme aims at providing financial assistance to the OBC students in obtaining quality higher education leading to degrees such as M.Phil and Ph.D in universities, research institutions and scientific institutions. The UGC is the nodal agency for implementing the scheme.



**5. Dr. AMBEKAR SCHEME OF INTEREST SUBSIDY ON EDUCATIONAL LOANS FOR OVERSEAS STUDIES FOR STUDENTS BELONGING TO THE OTHER BACKWARD CLASSES (OBCs) AND ECONOMICALLY BACKWARD CLASSES (EBCs):** The objective of the scheme is to award interest subsidy to meritorious OBC and EBC students so as to provide them better opportunities for higher education abroad and enhance their employability. For OBC candidates, total income from all sources of the employed candidate or his/her parents/guardians in case of unemployed candidate shall not exceed present Creamy Layer criteria and for EBCs, it is Rs.2.5 lakh per annum.

**6. ASSISTANCE FOR SKILL DEVELOPMENT OF OBCs/DNTs/EBCs:** The aim of the scheme is to involve the voluntary sector and National Backward Classes Finance and Development Corporation (NBCFDC) to improve educational and socio- economic conditions of the target group i.e. OBCs/DNTs/EBCs, with a view to upgrade their skill to enable them to start income generating activities on their own or get gainfully employed in some sector or the other. The scheme has been revised in 2017-18 with focus on skill development. As per revised scheme, all applications as new cases of NGOs under the scheme are to be applied to National Backward Classes Finance and Development Corporation (NBCFDC) directly.

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As referred to in reply to para-(b) of the Lok Sabha Star Question No. 118 for 18.12.2018

**A. Schemes for SCHEDULED CASTES (SC)**

**1. Pre-Matric Scholarship for SC students studying in classes in IX & X:**

(Rupees in Lakh)

Sl. No.	Name of States/UTs	2015-16		2016-17		2017-18	
		Allocation (RE)	Funds Released	Allocation (RE)	Funds Released	Allocation (RE)	Funds Released
01	Andhra Pradesh	55000.00	4335.37	51000.00	1798.74	5000.00	0
02	Assam		0		0.00		0
03	Bihar		10223.33		0.00		0
04	Chandigarh		42		46.75		18.98
05	Chhattisgarh		4662.14		2496.29		0
06	D&N Haveli		0.65		0.00		0
07	Daman & Diu		2.65		0.00		2.68
08	Delhi		0.9		0.00		2.36
09	Goa		0		0.00		0
10	Gujarat		1600.00		2100.12		0
11	Haryana		3279.66		0.00		1500.00
12	Himachal Pradesh		531.13		363.80		143.01
13	Jammu & Kashmir		0		129.83		0
14	Jharkhand		0		0.00		0
15	Karnataka		0		5819.59		0
16	Kerala		1731.06		1654.25		0
17	Madhya Pradesh		4300.00		13352.88		0
18	Maharashtra		0		0.00		0
19	Manipur		32.49		0.00		38.92
20	Meghalaya		0		0.00		0
21	Odisha		5440.43		3140.88		1849.79
22	Punjab		4862.00		2821.02		1843.00
23	Rajasthan		345.55		2101.16		0
24	Sikkim		5.22		0.00		5.74
25	Tamilnadu		10297.44		7382.39		0
26	Tripura		199.10		205.48		55.34
27	Uttar Pradesh		0		0.00		0
28	Uttarakhand		579.19		0.00		325.53
29	West Bengal		0		7201.58		300.12
30	Puducherry		0		0		196.53
	<b>Total</b>	<b>55000.00</b>	<b>52470.31</b>	<b>51000.00</b>	<b>50614.76</b>	<b>5000.00</b>	<b>6282.00</b>

\* There is no State Wise allocation under the scheme and funds are released to the States based on eligible demand received from the State Govt.



**2. Post Matric Scholarship for SC students:**

(Rupees in Lakh)

Sl. No.	Name of States/UTs	2015-16		2016-17		2017-18	
		Allocation (RE)	Funds Released	Allocation (RE)	Funds Released	Allocation (RE)	Funds Released
01	Andhra Pradesh	211605.00	13341.00	282070.00	14398.00	334799.00	31742.54
02	Assam		810.00		1690.00		0
03	Bihar		7476.00		4081.00		0
04	Chandigarh		0.00		0.00		145.97
05	Chhattisgarh		628.00		190.00		3902.02
06	Daman & Diu		0.00		0.00		0
07	Delhi		0.00		473.76		0
08	Goa		14.00		0.00		14.99
09	Gujarat		5964.00		5244.00		14339.54
10	Haryana		6867.00		10735.00		0
11	Himachal Pradesh		2700.00		2400.00		7425
12	Jammu & Kashmir		91.00		202.00		1362.76
13	Jharkhand		911.00		2071.00		892.95
14	Karnataka		3840.00		3300.00		39546.98
15	Kerala		1647.00		4267.20		8391
16	Madhya Pradesh		10300.00		3308.00		23042.54
17	Maharashtra		27988.00		10669.00		50497.96
18	Manipur		620.32		583.31		750.56
19	Meghalaya		0.00		0.00		0
20	Odisha		8995.00		19879.80		4747.56
21	Puducherry		0.00		0.00		0
22	Punjab		8930.00		28008.40		11573.21
23	Rajasthan		8252.00		20056.00		32922.79
24	Sikkim		164.53		255.50		0
25	Tamil Nadu		46064.00		74324.00		43448.24
26	Telangana		12454.00		33166.00		14024.24
27	Tripura		1625.15		1904.68		1991.84
28	Uttar Pradesh		46903.00		27000.00		25420.46
29	Uttarakhand		2519.00		7301.00		3969.00
30	West Bengal		2284.00		4369.00		21256.91
	<b>Total</b>	<b>211605.00</b>	<b>221388.00</b>	<b>282070.00</b>	<b>279876.65</b>	<b>334799.00</b>	<b>341409.06</b>

\* There is no State Wise allocation under the scheme and funds are released to the States based on eligible demand received from the State Govt.

3 (i). Babu Jagjivan Ram Chhatrawas Yojna (SC Boys Hostel):

Rs. in lakh

Sl. NO.	States/UTs	2015-16		2016-17		2017-18	
		Allocated (RE)	Fund Released	Allocated (RE)	Fund Released	Allocated (RE)	Fund Released
1.	Andhra Pradesh		50.00		0.00		0.00
2.	Himachal Pradesh		86.18		60.00		0.00
3.	Jharkhand		18.26		0.00		0.00
4.	Kerala		0.00		0.00		0.00
5.	Madhya Pradesh	*	0.00	*	240.00	*	240.00
6.	Maharashtra		84.62		65.79		67.50
7.	Orissa		0.00		50.00		0.00
8.	Punjab		23.40		71.71		26.84
9.	Rajasthan		0.00		2.50		45.00
10.	Tamil Nadu		0.00		0.00		110.66
11.	West Bengal		65.80		0.00		0.00
	<b>TOTAL</b>	<b>500.00</b>	<b>328.26</b>	<b>500.00</b>	<b>490.00</b>	<b>500.00</b>	<b>490.00</b>

\* State-wise allocation of funds is not made under the Scheme.

3 (ii) Babu Jagjivan Ram Chhatrawas Yojna (SC Girls Hostel):

Rs. in lakh

Sl. NO.	States/UTs	2015-16		2016-17		2017-18	
		Allocated (RE)	Fund Released	Allocated (RE)	Fund Released	Allocated (RE)	Fund Released
1.	Assam		84.80		0.00		718.44
2.	Bihar		0.00		0.00		0.00
3.	Haryana		232.29		244.17		404.89
4.	Himachal Pradesh		292.36		0.00		0.00
5.	Jammu & Kashmir		0		0.00		160.41
6.	Kerala		0		0.00		300.00
7.	Madhya Pradesh		0		352.34		3547.66
8.	Maharashtra	*	163.40	*	90.00	*	103.05
9.	Manipur		144.31		271.56		628.37
10.	Odisha		80.00		653.73		283.73
11.	Punjab		89.57		571.78		273.88
12.	Rajasthan		1350.00		2.50		81.46
13.	Sikkim		700.00		0.00		0.00
14.	Tamil Nadu		0.00		0.00		300.00
15.	Tripura		100.00		157.50		157.50
16.	West Bengal		1332.27		666.42		41.25
17.	Karnataka		0.00		0.00		0.00
	<b>TOTAL</b>	<b>4500.00</b>	<b>4569.00</b>	<b>3000.00</b>	<b>3010.00</b>	<b>15000.00</b>	<b>7000.64</b>

\* State-wise allocation of funds is not made under the Scheme.



**4. National Fellowship for SC students:**

Sl. No.	Name of State/UT	Rs. in lakh					
		2015-16		2016-17		2017-18	
		Allocated	Utilized	Allocated	Utilized	Allocated	Utilized
	No State-wise allocation is made. Funds authorized to various Indian Missions abroad for booking of expenditure.	1500.00	1345.00	1500.00	1402.00	1500.00	313.00

**5. Scholarship of Top Class Education for SC Students:**

Year	BE	RE	Rs. in crore	
			Actual Expenditure	
2015-16	21.42	31.42		29.77
2016-17	21.00	31.00		28.50
2017-18	35.00	35.00		33.94
Total	77.42	97.42		92.21

Note: No state-wise allocation is made under the Scheme. Funds are released to selected individuals directly.

**6. National Overseas Scholarship for SC etc. candidates:**

Sl.No.	Name of State/UT	Rs. in lakh					
		2015-16		2016-17		2017-18	
		Allocated	Utilized	Allocated	Utilized	Allocated	Utilized
	No State-wise allocation is made. Funds released to UGC which is the nodal implementing agency.	20955.00	20055.00	20000.00	19600.00	23000.00	22540.00

**7. Free Coaching for SC and OBC Students:**

Year	BE	RE	Rs. in Crore	
			Actual Expenditure	
2015-16		12.00	12.24	6.82
2016-17		25.00	1.50	1.50
2017-18		25.00	25.00	19.84

\* No fund is allocated State-wise under the scheme

Free Coaching for SC and OBC Students for NGOs/VOs :



Rs. in Lakhs

Sl. No.	Name of State/UT	2015-16	2016-17	2017-18
		Fund Released	Fund Released	Fund Released
1.	Assam	22.06	-	-
2.	Bihar	-	-	62.02
3.	Gujarat	-	-	73.75
4.	Haryana	16.75	-	80.375
5.	Jammu & Kashmir	13.38	-	84.05
6.	Karnataka	9.50	-	92.50
7.	Kerala	7.12	7.12	-
8.	Madhya Pradesh	65.20	12.01	7.125
9.	Maharashtra	66.00	6.75	62.02
10.	Manipur	7.35	7.35	41.82
11.	Odisha	29.31	-	-
12.	Punjab	-	-	165.325
13.	Rajasthan	13.69	11.85	228.35
14.	Tamilnadu	-	-	150.515
15.	Telangana	56.5	-	-
16.	Uttar Pradesh	95.25	79.45	79.35
17.	Uttarakhand	13.25	-	-
18.	West Bengal	-	-	-
19.	Chandigarh	-	-	121.5
20.	Delhi	16.31	25.47	520.297
	Total	431.67	150.00	1769.00

**8. Scheduled Castes Development Corporation (SCDCs).**

Rs. in lakhs

Sl.No.	Name of States/UT	2015-16		2016-17		2017-18	
		Allocated	Utilized	Allocated	Utilized	Allocated	Utilized
01.	Chandigarh		250.00		0.00		100.00
02.	Gujarat		0.00		0.00		200.00
03.	Haryana		0.00		96.00		0.00
04.	Himachal Pradesh		0.00		0.00		192.00
05.	Jammu & Kashmir		0.00		0.00		0.00
06.	Jharkhand		530.00		0.00		0.00
07.	Kerala		500.00		700.00		0.00
08.	Madhya Pradesh		0.00		0.00		200.00
09.	Punjab		0.00		600.00		500.00
10.	Sikkim		0.00		0.00		1.00
11.	Tamil Nadu		0.00		0.00		200.00
12.	Tripura		220.00		40.00		39.00
13.	Uttar Pradesh		0.00		0.00		318.00
14.	Uttarakhand		0.00		0.00		0.00
15.	West Bengal		500.00		564.00		250.00
	<b>Total</b>	2000.00	<b>2000.00</b>	2000.00	<b>2000.00</b>	2000.00	<b>2000.00</b>



9. Special Central Assistance to Schedule Castes Sub-Plan (SCA to SCSP):

(Rs. in lakhs)

Sl.No.	Name of State/UT	2015-16		2016-17		2017-18	
		Notional Allocation *	Fund Released	Notional Allocation	Fund Released	Notional Allocation	Fund Released
1	Andhra Pradesh	3701.90	3701.90	2824.96	2824.96	3377.00	3377.00
2	Assam	1011.29	0.00	615.8	607.93	1185.00	1413.00
3	Bihar	10370.86	10357.00	8214.66	3886.91	6622.00	0.00
4	Chattisgarh	2609.74	1276.14	1699.2	1699.20	1310.00	6807.00
5	Gujarat	2261.70	1045.00	1756.05	1756.05	1630.00	0.00
6	Goa	23.69	0.00	5.04	0.00	8.00	0.00
7	Haryana	2498.22	0.00	1752.26	1752.26	2044.00	1117.00
8	Himachal Pradesh	1323.56	1254.41	607.95	607.95	694.00	1300.00
9	Jammu & Kashmir	679.44	512.45	307.48	307.48	367.00	407.00
10	Jharkhand	1788.33	1414.89	1099.54	1099.54	1591.00	845.00
11	Karnataka	9855.63	9086.84	3197.28	3197.29	4189.00	8189.00
12	Kerala	1497.38	1497.37	1049.55	550.73	1217.00	1452.00
13	Madhya Pradesh	9741.39	9199.34	7880.06	7880.06	4532.00	4759.00
14	Maharashtra	5536.95	3161.20	4234.14	4234.14	5304.00	0.00
15	Manipur	73.18	73.18	30.81	26.50	52.00	0.00
16	Odisha	3845.47	2398.01	2404.72	2404.72	2870.00	5070.00
17	Punjab	6929.70	2708.95	5239.94	5239.94	3541.00	0.00
18	Rajasthan	5973.11	3438.30	4289.57	1441.22	4883.00	5683.00
19	Sikkim	18.98	108.68	47.77	47.76	15.00	150.00
20	Tamil Nadu	6649.58	3636.98	4971.17	17846.23	5772.00	5772.00
21	Telangana	2380.75	2380.75	1187.79	3687.79	2168.00	4168.00
22	Tripura	566.55	1488.14	905.62	905.62	348.00	2348.00
23	Uttar Pradesh	19316.27	10488.83	16448.92	9201.40	16544.00	11701.00
24	Uttarakhand	962.78	0.00	443.28	0.00	757.00	0.00
25	West Bengal	10727.56	10727.56	8386.44	8386.44	8580.00	8580.00
26	Chandigarh	200.00	44.08	200	200.00	200.00	47.00
27	Delhi	130.95	0.00	139.21	0.00	187.00	0.00
28	Puducherry	69.04	0.00	60.79	0.00	13.00	0.00
	TOTAL	110744.00	80000.00	80000.00	79792.12	80000.00	73185.00

\* Based on BE allocation. Total allocation reduced to Rs. 80000.00 lakh at RE stage.



10. Scheme for implementation of the Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989

Rs. in Lakh

Sl. No.	Name of State/UT	2015-16		2016-17		2017-18	
		Released	Utilized	Released	Utilized	Released	Utilized
		<b>Central Assistance</b>					
1.	Andhra Pradesh	405.00	1408.61	1892.73	1663.475	2609.01	1953.34
2.	Assam	Nil	Nil	Nil	Nil	6.00	NA
3.	Bihar	950.00	846.71	728.01	839.74	1506.67	1220.00
4.	Chhattisgarh	100.00	122.02	274.97	350.15	507.12	NA
5.	Goa	7.00	8.00	13.80	6.25	7.45	10.00
6.	Gujarat	450.00	859.20	1438.41	1650.93	3010.755	4450.85
7.	Haryana	160.00	253.95	458.55	372.745	753.625	589.919
8.	Himachal Pradesh	60.00	147.82	281.74	97.985	42.485	NA
9.	Jharkhand	50.00	60.29	84.53	100.947	183.702	166.565
10.	Karnataka	495.00	1626.74	2933.46	1992.24	2864.77	2636.75
11.	Kerala	494.12	0.00	0.00	498.26	1105.46	NA
12.	Madhya Pradesh	2250.00	3453.01	4207.00	4321.87	6819.965	5544.735
13.	Maharashtra	1260.00	1249.24	1600.00	1430.695	2547.47	NA
14.	Odisha	524.00	685.54	1050.25	956.48	1124.435	894.065
15.	Punjab	153.65	0.00	265.00	210.48	100.00	NA
16.	Rajasthan	1775.00	1295.80	1400.00	1333.425	3070.695	2445.26
17.	Sikkim	10.00	5.00	17.00	17.00	21.00	NA
18.	Tamil Nadu	470.00	932.56	1724.77	1641.73	1921.235	1822.345
19.	Telangana	448.76	926.12	1147.86	1296.03	1373.445	1080.555
20.	Tripura	2.00	0.00	0.00	0.00	14.75	4.33175
21.	Uttar Pradesh	1470.00	1896.57	2214.90	2308.605	5100.47	7558.695
22.	Uttarakhand	35.47	17.81	13.02	3.70	76.487	NA
23.	West Bengal	126.00	125.85	300.00	300.03	409.00	190.041
24.	Chandigarh	1.00	0.00	10.00	10.00	10.00	10.00
25.	Dadra & Nagar Haveli	0.00	0.00	0.00	0.00	0.00	NA
26.	Daman & Diu	10.00	0.00	0.00	0.00	0.00	NA
27.	NCT of Delhi	35.00	8.14	25.00	4.15	0.00	36.575
28.	Puducherry	165.00	135.75	175.00	135.87	400.00	34.00
	<b>Total</b>	<b>11907.00</b>	<b>16064.73</b>	<b>22256.00</b>	<b>21542.787</b>	<b>35586.00</b>	<b>30648.02675</b>



11. Pradhan Mantri Adarsh Gram Yojana (PMAGY):

Rupees in Crore							
Sl. No.	Name of State/UT	2015-16		2016-17		2017-18	
		Allocated*	Fund Released	Allocated*	Fund Released	Allocated*	Fund Released
01	Assam	196.00 (RE)	-	62.68 (AE)	15.75	40.00 (BE)	-
02	Andhra Pradesh		-		0.77		-
03	Chhattisgarh		21		20.75		3.75
04	Haryana		-		1.32		-
05	Jharkhand		21		15.75		-
06	Karnataka		40		2.11		-
07	Madhya Pradesh		47.32		3.15		10.5
08	Odisha		21		15.75		-
09	Punjab		3.5		1.32		16.10
10	Telangana		-		0.66		-
11	Uttar Pradesh		42		1.1		8.65
Total			<b>195.82</b>		<b>62.68</b>		<b>39.00</b>

\* There is no State Wise allocation under the scheme and funds are released to the States based on requirement of State Govt.



12. Assistance to voluntary and other organizations working for Scheduled Castes:

Rs. in lakh										
S. No	State/UTs	2015-16			2016-17			2017-18		
		No of NGOs	Funds Released	Fund spent	No of NGOs	Funds Released	Fund spent	No of NGOs	Funds Released	Fund spent
1	Andhra Pradesh	5	42.20	42.20	3	27.41	27.41	4	135.77	135.77
2	Gujarat	1	1.06	1.06	8	25.45	25.45	2	32.18	32.18
3	Haryana	0	0.00	0.00	3	43.22	43.22	1	0.67	0.67
4	Himachal Pradesh	1	6.88	6.88	1	6.58	6.58	1	6.51	6.51
5	Jammu & Kashmir	2	13.54	13.54	2	33.41	33.41	1	9	9
6	Jharkhand	0	0.00	0.00	0	0.00	0.00	0	0	0
7	Karnataka	24	407.30	407.30	20	562.67	562.67	12	224.7	224.7
8	Kerala	0	0.00	0.00	0	0.00	0.00	0	0	0
9	Madhya Pradesh	1	5.86	5.86	4	125.40	125.40	2	40.23	40.23
10	Maharashtra	24	460.67	460.67	64	1463.48	1463.48	40	1119.17	1119.17
11	Orissa	9	76.20	76.20	16	513.66	513.66	16	363.50	363.50
12	Rajasthan	23	359.42	359.42	28	709.57	709.57	2	31.19	31.19
13	Tamil Nadu	02	50.18	50.18	2	5.74	5.74	1	29.96	29.96
14	Uttar Pradesh	13	149.66	149.66	31	918.36	918.36	16	290.58	290.58
15	Uttarakhand	0	0.00	0.00	0	0.00	0.00	0	0	0
16	West Bengal	3	11.99	11.99	6	28.75	28.75	6	80.35	80.35
17	NCT of Delhi	7	151.62	151.62	16	191.36	191.36	4	44.81	44.81
18	Assam	2	7.29	7.29	7	132.84	132.84	8	153.73	153.73
19	Manipur	1	4.05	4.05	12	150.47	150.47	1	27.93	27.93
20	Telangana	3	46.95	46.95	3	69.76	69.76	1	59.72	59.72
21	NSCFDC	-	1717	1717	-	800.00	800.00	-	1400.00	1400.00
22	NSKFDC	-	1460	1460	-	1198.00	1198.00	-	2950.00	2950.00



**B. Schemes for OTHER BACKWARD CLASS (OBC):****1. Pre-Matric Scholarship for OBC Students:**

S.No	States/ UTs	Rs. in lakh					
		2015-16		2016-17		2017-18	
		Notional Allocation	Funds Released	Notional Allocation	Funds Released	Notional Allocation	Funds Released
1	Andhra Pradesh	571.00	635.00	536.00	681.87	536.00	402.00
2	Bihar	1206.00	2180.00	1134.00	850.50	1134.00	1782.00
3	Chhattisgarh	296.00	0.00	279.00	0.00	279.00	0.00
4	Goa	17.00	320.00	16.00	20.46	16.00	173.00
5	Gujarat	702.00	678.88	660.00	765.88	660.00	942.00
6	Haryana	295.00	0.00	277.00	342.82	277.00	126.13
7	Himachal Pradesh	80.00	0.00	75.00	0.00	75.00	0.00
8	Jammu & Kashmir	145.00	0.00	137.00	75.74	137.00	0.00
9	Jharkhand	384.00	214.85	360.00	458.04	360.00	514.00
10	Karnataka	710.00	1285.00	667.00	848.52	667.00	952.00
11	Kerala	388.00	703.00	365.00	464.23	365.00	521.00
12	Madhya Pradesh	844.00	0.00	793.00	1008.69	793.00	0.00
13	Maharashtra	1306.00	1306.00	1228.00	1217.92	1228.00	921.00
14	Odisha	487.00	0.00	458.00	426.75	458.00	395.00
15	Punjab	322.00	582.00	303.00	385.29	303.00	0.00
16	Rajasthan	797.00	598.33	749.00	575.32	749.00	1247.00
17	Tamil Nadu	838.00	628.50	787.00	977.49	787.00	590.25
18	Telangana	414.00	0.00	389.00	0.00	389.00	0.00
19	Uttar Pradesh	2320.00	1740.00	2180.00	2772.99	2180.00	3112.00
20	Uttarakhand	117.00	0.00	110.00	0.00	110.00	0.00
21	West Bengal	1061.00	952.28	997.00	747.75	997.00	879.84
22	Assam	1228.00	0.00	1228.00	58.93	1228.00	0.00
23	Manipur	106.00	0.00	106.00	0.00	106.00	0.00
24	Sikkim	24.00	11.60	24.00	12.60	24.00	2.50
25	Tripura	142.00	142.00	142.00	142.00	142.00	142.00
26	A & N Island	11.00	0.00	11.00	0.00	11.00	36.00
27	Chandigarh	61.00	1.33	61.00	1.97	61.00	2.98
28	D & N Haveli	17.00	0.00	17.00	0.00	17.00	1.02
29	Daman & Diu	11.00	0.00	11.00	0.00	11.00	60.00
30	Delhi	93.00	93.00	93.00	54.76	93.00	0.00
31	Puducherry	7.00	7.00	7.00	23.00	7.00	21.00
	<b>Total</b>	<b>15000.00</b>	<b>12078.77</b>	<b>14200.00</b>	<b>12913.52</b>	<b>14200.00</b>	<b>12822.72</b>



2. Post Matric Scholarship scheme for OBC students:

Rupees in lakhs

Sl. No.	State/UTs	2015-16		2016-17		2017-18	
		Notional Allocation	Amount released	Notional Allocation	Amount released	Notional Allocation	Amount released
1	Andhra Pradesh	3408.00	3545.05	3404.00	3709.10	3404.00	4399.11
2	Bihar	7205.00	7485.00	7196.00	5397.00	7196.00	0.00
3	Chattisgarh	1770.00	0.00	1766.00	0.00	1766.00	2282.26
4	Goa	104.00	114.00	104.00	113.32	104.00	132.53
5	Gujarat	4192.00	4351.05	4187.00	4562.28	4187.00	5335.74
6	Haryana	1763.00	1494.29	1761.00	0.00	1761.00	0.00
7	Himachal Pradesh	479.00	499.00	478.00	520.84	478.00	609.15
8	Jammu & Kashmir	868.00	777.74	867.00	944.71	867.00	650.25
9	Jharkhand	2291.00	2376.00	2288.00	2493.08	2288.00	2956.86
10	Karnataka	4241.00	4419.00	4236.00	4615.67	4236.00	5474.32
11	Kerala	2318.00	2223.70	2315.00	2327.19	2315.00	2950.14
12	Madhya Pradesh	5039.00	5224.00	5033.00	5484.11	5033.00	6504.32
13	Maharashtra	7802.00	8106.95	7792.00	8490.40	7792.00	5844.00
14	Odisha	2908.00	2383.39	2905.00	2855.75	2905.00	2178.75
15	Punjab	1923.00	2003.01	1920.00	2092.10	1920.00	1440.00
16	Rajasthan	4762.00	4950.99	4756.00	5182.28	4756.00	5663.47
17	Tamil Nadu	5004.00	5184.00	4998.00	5445.97	4998.00	4550.00
18	Telangana	2471.00	2566.00	2468.00	2689.21	2468.00	1851.00
19	Uttar Pradesh	13854.00	14471.97	13837.00	15077.22	13837.00	17882.03
20	Uttarakhand	701.00	726.00	700.00	737.74	700.00	525.00
21	West Bengal	6337.00	6582.86	6329.00	6602.03	6329.00	8179.08
22	Andaman & Nicobar Islands	11.00	0.00	11.00	0.00	11.00	14.66
23	Dadra & Nagar Haveli	17.00	0.00	17.00	0.00	17.00	0.00
24	Daman & Diu	11.00	15.29	11.00	7.13	11.00	0.00
25	Chandigarh	61.00	84.71	61.00	92.87	61.00	85.34
26	Delhi	93.00	0.00	187.00	187.00	187.00	100.00
27	Puducherry	7.00	56.00	13.00	12.99	13.00	31.99
28	Assam	7255.00	0.00	7255.00	5026.84	7255.00	0.00
29	Manipur	628.00	602.62	628.00	471.00	628.00	622.37
30	Tripura	837.00	1532.65	837.00	1950.00	837.00	2150.00
31	Sikkim	140.00	500.00	140.00	500.00	140.00	549.98
<b>Total:</b>		<b>88500.00</b>	<b>82275.27</b>	<b>88500.00</b>	<b>87587.83</b>	<b>88500.00</b>	<b>82962.35</b>



3. Construction of Hostels for OBC Boys and Girls:

Rs. in Lakh

Sl. No.	State/Uts	2015-16		2016-17		2017-18	
		RE	Financial Achievement	RE	Financial Achievement	RE	Financial Achievement
1	Andhra Pradesh	4130.00	0.00	4000.00	405.00	4000.00	0.00
2	Jammu & Kashmir		93.39		502.72		536.64
3	Madhya Pradesh		788.40		497.69		1434.22
4	Tamil Nadu		439.79		0.00		205.39
5	Uttar Pradesh		350.77		140.22		273.75
6	West Bengal		408.61		413.40		0.00
7	Manipur		237.53		675.97		141.75
8	Tripura		157.50		0.00		
9	Sikkim		315.00		315.00		608.00
10	Central Universities/ Institutes		1238.50		1050.00		1050.00
	<b>Total</b>	<b>4130.00</b>	<b>4029.49</b>	<b>4000.00</b>	<b>4000.00</b>	<b>4000.00</b>	<b>4249.75</b>



**4. Dr. Ambedkar Central Sector Scheme of Interest Subsidy on Educational Loans for Overseas Studies for Students to OBCs/EBCs:**

Rs. in lakh

Name of the Scheme	2015-16	2016-17	2017-18	Remarks
	Funds released	Funds released	Funds released	
Dr. Ambedkar Scheme of Interest Subsidy on Educational Loan for Overseas Studies for OBCs/EBCs (launched in 2014-15)	99.9	290.15	1987	The scheme is implemented through Canara Bank, the nodal Bank under the scheme. Therefore, the funds are released to the Canara Bank and not to the States/UTs

**5. Skill Development of OBCs /EBCs/DNTs:**

Rs. in lakh

S. No.	State/PSU	Rs. in lakh					
		2015-16		2016-17		2017-18	
		Revised Estimates (RE)	Funds Released	Revised Estimates (RE)	Funds Released	Revised Estimates (RE)	Funds Released
1	Assam	512.00	0.56	900.00	0.00	1000.00	0.00
2	Gujarat		3.10		0.00		0.00
3	Haryana		0.00		0.00		0.00
4	Maharashtra		29.21		6.47		0.00
5	Manipur		1.70		4.53		0.00
6	Odisha		0.00		1.83		0.00
7	Rajasthan		11.55		6.93		0.00
8	Uttarakhand		1.54		0.00		0.00
9	NBCFDC		454.49		879.06		1500.00
	<b>Total</b>	<b>512.00</b>	<b>502.15</b>	<b>900.00</b>	<b>898.82</b>	<b>1000.00</b>	<b>1500.00</b>

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